

NOT URGENT
Through Process Server

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi, received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning in Tis Hazari Courts, Delhi, be posted at Rouse Avenue Court on rotation basis till regular Oath Commissioners are appointed for Rouse Avenue Courts. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of JULY, 2025 (w.e.f 17.07.2025 to 31.07.2025) is as under:

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Mr. Deepak kumar Shukla	S/o- Late Mr. Gauri Shankar Shukla	106A-107, T/F, F Side Jain colony Part-3, Uttam Nagar, West, Delhi -110059	8376954139	17.07.2025
2.	Mr. Amit Kumar	S/o- Late Mr. Chandra Bhan Singh	A-382, Block-A, Nehru Vihar, VTC-Timarpur, PO:Civil Lines, Sub District Delhi, Distt. North Delhi, Delhi-110054	9911239643	18.07.2025
3.	Mr. Karam Chand	S/o- Late Mr. Kashi Kant	F-3, Surbhi Home Plot No. 17, Shalimar Garden, Ext-I, Vikram Enclave 80ft Road, Ghaziabad, UP-201005	9718559342	19.07.2025
4.	Mr. Sharad Amrohi	S/o- Mr. H.K. Amrohi	R/O 10/A/86-10783, Street No. 07, Sat Nagar, Wea, Karol Bagh, New Delhi-110005	8851762431	21.07.2025
5.	Ms. Renu Singh	D/o Mr. Kali Charan Singh	R/o G-415, Nyaya Khand-IST, Indirapuram, Ghaziabad, UP-201014	8810521609	22.07.2025
6.	Mr. Jai Prakash Sharma	S/o Mr. Phool Kumar Sharma	R/o 137, Shiv Vihar, Gali No. 08 Near Aganwadi Centre, Rishal Garden, Nangloi West, Delhi-110041	9654221340	23.07.2025
7.	Mr. Ankur Aggarwal	S/o Mr. S.S. Aggarwal	R/o 2105/1A/3, Road no. 22, Prem Nagar, Delhi-110008	9871699756	24.07.2025
8.	Ms. Pooja Kaushik	W/o Mr. Vinay Angira	R/o M-33, Shashtri Nagar, Gali No. 1, Delhi-110052	8588815603	25.07.2025
9.	Ms. Richa Sharma	D/o Mr. Manna Lal	R/o E-288, Gali No. 15 Mukund Vihar, Karawal Nagar, Delhi-110094	8700835418	26.07.2025
10.	Mr. Hemant Kumar Srivastava	S/o Mr. Sudama Lal Srivastava	R/o A-172, A-Block, Nehru Vihar, Delhi-110054	9891800953	28.07.2025

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11.	Mr. Vishnu Dutt	S/o Mr. Ayodhya Prasad	R/o H.no. 2115, Gali Mandir Wali, Mukimpura, Old Sabzi Mandi, Delhi-110007	7827229385	29.07.2025
12.	Ms. Priya	D/o Mr. Vinod Kumar	R/o H. No. 149, Street No. 8, Ganga Sahay Colony, Mandoli, North East, Delhi-110093	7838285396	30.07.2025
13.	Mr. Lalit Kumar	S/o Late Mr. Kishan Lal	R/o H. No. 167, Gurhai Mohalla, Circular Road, Shahdara, Delhi-110032	9643933451	31.07.2025

(Mukesh Kumar Gupta)
Officer-in-Charge, Admn.I
O/o Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

No. 19521-49541 /OC/Admn.I/THC/2025

Dated, Delhi The 7 1111 2025

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Officer-In-Charge, Admn.I
O/o Principal District & Sessions Judge (HQs),
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